

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

STARRED QUESTION NO:544  
ANSWERED ON:04.05.2010  
ENCROACHMENT ON INDIAN TERRITORY  
Roy Shri Mahendra Kumar

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether there are reports of encroachment on the Indian territory on account of fencing by neighbouring countries;
- (b) if so, the details of such cases reported, border-wise;
- (c) whether it has also been reported that vast tract of land in the tea gardens of Assam have been encroached upon;
- (d) if so, the details thereof; and
- (e) the action taken by the Government on such encroachments?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS(SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (e): A statement is laid on the table of the house.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NO. 544 FOR 04.05.2010 REGARDING "ENCROACHMENT ON INDIAN TERRITORY".

(a) to (e): No, Madam. There are no reports indicating encroachment on Indian territory on account of fencing by neighbouring countries. However, there are cases of adverse possession along Indo-Bangladesh border. As per available information, some land belonging to a Tea Estate in Karimganj district, Assam, is under the adverse possession of Bangladesh. The resolution of issues relating, inter-alia, to adverse possession is being addressed through bilateral institutional mechanisms, like the Joint Boundary Working Group, between India and Bangladesh.